

**Platform Fabrication Yard of Burn Standard Co. Ltd.**

227. SHRI NILOTPAL BASU:  
SHRIMATI CHANDRAKALA  
PANDEY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether off shore platform Fabrication Yard of M/s Burn Standard Company Ltd. ' lying idle since 1992 for want of orders from ONOC;

(b) if so, what is the action plan envisaged by Government to utilise this facility which had been created with an investment of more than Rs. 23 crores exclusively for fabrication of Platform for ONOC; and

(c) whether ONOC had deputed a team of officials recently to assess the fabrication capacity of off-shore yard of Burn Standard Company for HX and HY Platforms of Heera Phase-III and B-55 Well Platform and pipeline and if so, the outcome of the visit and whether any order has been received from ONGC in this regard?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN): (a) Yes, Sir.

(b) The Company has been approaching QNGC constantly for more orders. Department of Heavy Industry has also approached Ministry of Petroleum and ONGC for supporting Burn Standard Company Limited (BSCL) with orders.

(c) ONGC had deputed a team of Officers on 30.3.95 to assess the fabrication facility of BSCL for HX, HY and B-55 platforms. As advised by ONGC, BSCL has confirmed the delivery schedule as well as the acceptance of conditions of price on 6.4.95. The response of ONGC is yet to be received.

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**Eye Banks**

\*228. SHRI RAJ NATH SINGH:  
SHRIMATI MALTI SHARMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Unstarred Question 3891 given in the Rajya Sabha on 27th April, 1995 and state:

(a) the details of top priority children cases regarding replacement of original eye, registered during the last three years and how many children have been benefited till date, especially in Dr. Rajendra- Prasad Centre for Ophthalmic Sciences, New Delhi; and

(b) by when all pending top priority children will be covered in the current year?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R.ANTULAY): (a) and (b) Under Keratoplasty, the damaged .cornea is replaced with a clear cornea in case of corneal blindness and total eye is not replaced. The data regarding total number of children registered in top priority group in various hospitals functioning both in Government and in Private Sector are not available. However, 441 such cases were registered and 308 children were treated for corneal transplantation during the last three years' from January 1992 in Dr. Rajendra Prasad Centre for 'Ophthalmic Sciences, New Delhi. The treatment of pending cases depends on the availability of fresh corneas.

**Tourists Abducted In Kashmir**

\*229. SHRI CHIMANBHAI MEHTA:  
SHRI P. UPENDRA:.

Will the PRIME MINISTER be pleased to state:

(a) what is the latest situation with regard to release of foreign tourists abducted recently by terrorists in Kashmir; and